



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
43	WA/415/2023 CAVT. NO.12452/023,	MUCHABBIR ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MISHRA MR. I H SAIKIA MR B PRASAD MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	MR. S K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU. FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
44	WP(C)/701/2024 FIXED	ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR Versus STATE BAK OF INDIA AND 2 ORS	MS U DAS MR. S DEY	MR. H BURAGOHAIN

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024

18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/909/2024 B/O	LAL MOHAN GOALA AND 10 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR F A LASKAR	DY.S.G.I. SC, NIT
ADMISSION				
63	WP(C)/2888/2018 FIXED	SMT. PRANITA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
ORDERS				
64	WP(C)/1483/2023 B/O	MS MONIKA BORO @ MONICA BORO Versus THE UNION OF INDIA AND 4 ORS	MR. SAIENDRA DEKA MR J DAS	MR S DUTTA (r-2) MR. S S ROY (C.G.C., R1) MR A KAKOTI (r-4) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MS S BORA (r-4) MR S DUTTA (r-2) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024

16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
46	PIL/48/2023 FIXED	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. A VERMA MS. D GHOSH MS H BETALA	SC, ELEM. EDU GA, ASSAM SC, CBSE
MOTION				
47	WP(C)/7375/2019 FIXED, WITH LCR	SULATA DORJEE @ PREMODA KIRTONIA Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
48	WP(C)/4339/2022 FIXED	BIMALA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM
HEARING				
49	WP(C)/2179/2014 BY SLIP	LAKHIRAM BASUMATARY Versus UNION OF INDIA and and 8 ORS	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR. R K D CHOUDHURY MS.D SINHA PP, ASSAM SC, C.G.C.

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024

8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	Mat.App./58/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. L MOHAN MR. P GOGOI MS. S DUTTA	MR K PUJARI (r-1) MR. S ALIM MR. B HUSSAIN MS. K A PUJARI (r-1) DR. C R BORUAH
16	I.A.(CrI.)/1033/2023 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./451/2023 WITH CrI.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
17	I.A.(CrI.)/1282/2023 WITH OFFICE NOTE, LCR 3 FILES, B/O in CrI.A./483/2023 WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
		JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
HEARING				
18	CrI.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
19	CrI.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA

20	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
21	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
22	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
23	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
24	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
25	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
26	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRSSHEELA KH.	SC, NIA
27	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRSSHEELA KH. MR.M G SINGH	SC, NIA
28	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRSSHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
29	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA

30	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA
31	Crl.A./187/2020 WITH LCR 4 FILES, P.B.-2, B/O	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/463/2020 in Crl.A./187/2020	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
32	Crl.A./340/2023 Q Y 7 M 0 D :CRL.A. 275/2023(D/O), WITH LCR 2 BUNDLES, B/O	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
52 WP(C)/698/2024 FIXED	PRABIN PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
53 WP(C)/762/2024 FIXED	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
54 WP(C)/783/2024 FIXED	BIDISH GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
55 WP(C)/791/2024 FIXED	AKASH M S GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
56 WP(C)/905/2024 B/O	CHAF A BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
57 WP(C)/921/2024 FIXED	DIPANKAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, REVENUE
58 WP(C)/924/2024 B/O	BHAGYASHREE SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA MS A DAS MS. L WANGSA	GA, ASSAM
ORDERS			
59 I.A.(Civil)/3593/2023 FIXED in WP(C)/5242/2023 WITH WP(C)/5242/2023	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS. KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MD. S Z B AKLAS MD. S Z B AKLAS MR. M A SHEIKH MD. S Z B AKLAS	DY.S.G.I. SC, FOREST SC, REVENUE DY.S.G.I. SC, REVENUE SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/906/2024 B/O	BIJAY BOISHNAB Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, BTC

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024

19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

52	CRP(IO)/72/2024 B/O	PRAHLAD NATH Versus UTTAM NATH AND 7 ORS	MR. A R SHOME MR A J GHOSH	
53	CRP(IO)/74/2024 B/O	ON THE DEATH OF BABU BISWAS HIS LEGAL HEIRS NAMELY SMT. SAMPA NANDI AND ANR Versus ON THE DEATH OF MANABENDRA DAS HIS LEGAL HEIRS NAMELY TUSHAR KR. DAS AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024

21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOOND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Crl.Rev.P./58/2024 B/O	RATAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
54	Bail.Appln./394/2024 FIXED	NURUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
55	Bail.Appln./494/2024 FIXED	MARKENDEY RAO Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS G DUGAR	PP, ASSAM
BAIL HEARING				
56	AB/299/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INJAMUL SARKAR @ SNJAMUL SARKAR AND 4 ORS. Versus THE STATE OF ASSAM ANR.	MR. A T SARKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
55 Bail Appln./498/2024 B/O	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
BAIL HEARING (BA)			
56 Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
57 Bail Appln./4697/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
58 Bail Appln./226/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	GULAB KR. SAH Versus UNION OF INDIA	MR K THAKUR MR D MEDHI	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024

17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/766/2024 CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
49	WP(C)/768/2024 CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MR R A AHMED MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
50	WP(C)/918/2024 B/O	BARUL BASUMATARI Versus THE UNION OF INDIA AND ANR	MR. A R SHOME MR A J GHOSH	DY.S.G.I.
51	WP(C)/931/2024 CAVT. NO.01562/024, B/O	PANKAJ JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. M SARMA SR. GA, ASSAM FOR CAVEATOR SC, EXCISE DEPTT.
52	WP(C)/940/2024 B/O	PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. M DUTTA MR K M BORA	GA, ASSAM ASSTT.S.G.I.
ADMISSION				
53	WP(C)/7799/2022 (CONNECTED WITH ITEM NO. 31 IN THE DAILY LIST)	NABA KUMAR DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG MR. K GOGOI MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
54	WP(C)/4293/2023 (CONNECTED WITH ITEM NO. 37 IN THE DAILY LIST)	ABDUL BAREK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	MR A R BHUYAN (R8) SC, P AND R.D. GA, ASSAM MR. M A I HUSSAIN (R8)

55 **WITH**
[WP\(C\)/4309/2023](#) SAYED ALI MR J ABEDIN MR. A R BHUYAN (r-8
Versus MR. D A KAIYUM SC, P AND R.D.
CAVT. NO. 06882/023, THE STATE OF ASSAM AND 7 ORS MR. M S MONDAL GA, ASSAM
MR. M A I HUSSAIN (FOR
CAVEATOR) (r-8
MR N Z CHOUDHURY (r-8

ORDERS

56 [Cont.Cas\(C\)/359/2018](#) ON THE DEATH OF LATE AMJAD HUSSAIN MR. U K GOSWAMI MR. P S BHATTACHARYYA
(CONNECTED WITH ITEM NO. 25 HIS LEGAL HEIR MR. P N GOSWAMI (R1, R2)
IN THE DAILY LIST) **Versus** MR. K P PATHAK MR. P S BHATTACHARYYA
PUSPA MALO AND 4 ORS. MS. A TALUKDAR (R1, R2)
MR. R R Gogoi MS. N NASRIN (R4)
MD. I H KHAN (R4)
57 [WP\(C\)/6573/2023](#) M/S AQUA CLEAN SERVICES PVT. LTD. MR M J QUADIR SC, HEALTH AND F W
B/O AND ANR MR S S ISLAM
Versus MS S AHMED
THE STATE OF ASSAM AND 5 ORS. MR. A K HANNAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
55	Bail Appln./497/2024 B/O	SAMIRAN SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
ORDERS				
56	Crl.Pet./776/2023 B/O	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
	WITH I.A.(Crl.)/1169/2023 in Crl.Pet./776/2023	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
57	I.A.(Crl.)/144/2024 BA 19/2024(D/O), FIXED in Bail Appln./19/2024	GOLOK ROY @ SOILEN @ KOLOK Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024

17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
55 WP(C)/904/2024 B/O	RASHIDUL ISLAM MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
56 WP(C)/925/2024 B/O	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024

24)	MR S KHOOND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ORDERS

58	MACApp./1/2024 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
----	---	---	--

WITH
[I.A.\(Civil\)/9/2024](#)
in MACApp./1/2024

	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
--	--	--

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024
15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024

22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,21st February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
L. JAMIR AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
45 WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCIL LTD. SC, POWER GRID
BAIL HEARING (BA)			
46 Bail Appln./393/2024 FIXED	MD. NURJAMAL HOQUE Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M DUTTA MR. N UDDIN MR S K CHHETRY	PP, ASSAM
ORDERS			
47 WP(C)/3482/2023 FIXED	SHAMURTA BHANU @ SHAMURTA NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. L C DEY	09-02-2024	To	21-02-2024
5)	MR J C BORAH	08-02-2024	To	26-02-2024
6)	MR B K SINGH	12-02-2024	To	23-02-2024
7)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
8)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
9)	MR D K DEY	15-02-2024	To	01-03-2024
10)	MR.A K SHARMA	15-02-2024	To	25-02-2024
11)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
12)	MD. A J ATIA	22-02-2024	To	15-03-2024
13)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
14)	MR A K DAS	21-02-2024	To	01-03-2024

15)	MR I HASSAN	19-02-2024	To	23-02-2024
16)	MD. A J ATIA	20-02-2024	To	21-02-2024
17)	MR. B BARMAN	22-02-2024	To	22-03-2024
18)	MR. B BARMAN	02-04-2024	To	02-04-2024
19)	MR. R P SINGH	22-02-2024	To	28-02-2024
20)	MR. M J BARUAH	20-02-2024	To	21-02-2024
21)	MR B PRASAD	23-02-2024	To	23-02-2024
22)	MR D K MISHRA	23-02-2024	To	23-02-2024
23)	S AHMED	20-02-2024	To	24-02-2024
24)	MR S KHOUND	21-02-2024	To	21-02-2024
25)	MRS. B GOGOI	21-02-2024	To	23-02-2024
26)	MR R ISLAM	21-02-2024	To	23-02-2024
27)	MS. D GHOSH	20-02-2024	To	23-02-2024
28)	MS H BETALA	20-02-2024	To	23-02-2024
29)	MS N DEKA	20-02-2024	To	23-02-2024
30)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 21ST DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 23]

ADMISSION

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING,
AFTER COMPLETION OF THE MATTERS ON BOARD OF
THE PRINCIPAL SEAT]**

- | | | | | |
|---|--------------------------------|---|--|--|
| 1 | WP(C)/269/2021
(PART HEARD) | SHRI. KEVIZOBEI METHA AND
24 ORS
VERSUS
THE STATE OF NAGALAND
AND 4 ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI
KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
KEDI KOSO
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR. ADV
YANGER WATI (R-5)
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |
| 2 | WITH
WP(C)/270/2021 | SHRI. N. PUCHING AND 55
ORS
VERSUS
THE STATE OF NAGALAND
AND 4 ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI
KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
KEDI KOSO
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |
| 3 | WITH
WP(C)/271/2021 | SHRI. W. IMLONGCHABA
CHANG AND 50 ORS
VERSUS
THE STATE OF NAGALAND
AND 4 ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI
KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR. ADV
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |

4	WITH WP(C)/272/2021	SHRI. P.L.HAMNYEI AND 29 ORS VERSUS THE STATE OF NAGALAND AND 4 ORS	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI KEDI KOSO K LILY SWU	GOVT ADV NL C. T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM NUNGSANG AIER
5	WITH WP(C)/273/2021	SHRI. THUPUVOTO CURHA AND 93 ORS VERSUS THE STATE OF NAGALAND AND 4 ORS	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI KEDI KOSO K LILY SWU	GOVT ADV NL C. T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM NUNGSANG AIER
6	WITH WP(C)/274/2021	SHRI.T. PITHONGSE AND 45 ORS VERSUS THE STATE OF NAGALAND AND 4 ORS	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI KEDI KOSO K LILY SWU	GOVT ADV NL C. T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM NUNGSANG AIER
7	WITH WP(C)/275/2021	SHRI. EFRAIM SEMA AND 67 ORS VERSUS STATE OF NAGALAND AND 4 ORS	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI KEDI KOSO K LILY SWU	GOVT ADV NL C. T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM NUNGSANG AIER
8	WITH WP(C)/276/2021	SHRI. HEIGUM KULIM AND 28 ORS VERSUS THE STATE OF NAGALAND AND 4 ORS	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI K LILY SWU	GOVT ADV NL C. T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM NUNGSANG AIER

- | | | | | |
|----|-------------------------------|--|---|--|
| 9 | WITH
WP(C)/277/2021 | SHRI. R. CHUMBEMO ODYUO
AND 59
ORS
VERSUS
STATE OF NAGALAND AND 4 ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
KEDI KOSO
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR.
ADV
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |
| 10 | WITH
WP(C)/278/2021 | SHRI. IMTIWAPANG LONGKUMER
AND 78
ORS
VERSUS
THE STATE OF NAGALAND AND 4
ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
KEDI KOSO
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR.
ADV
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |
| 11 | WITH
WP(C)/279/2021 | SHRI. MUGHASHETO H ASSUMI
AND 46
ORS
VERSUS
STATE OF NAGALAND AND 4 ORS | JOSHUA SHEQI
IMTONG KICHU
NAGALI SHOHE
CHINGMEI KONYAK
MIKA H AYE
ATOKA
TOSHIKA
A. ACHUMI
KEDI KOSO
K LILY SWU | GOVT ADV NL
C. T. JAMIR, SR.
ADV
I IMCHEN
TOSHI JAMIR
MARLYN RUTSA
K TSUKRU
ALIBA OZUKUM
NUNGSANG AIER |